

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR DR. K.ARUL

Petition(s) for Special Leave to Appeal (C) No(s). 31356/2010

ASHOK KHURANA

Petitioner(s)

VERSUS

LAND ACQUISITION COLLECTOR & ANR.

Respondent(s)

(with office report)

WITH

C.A. No. 10462/2011

(With Office Report)

SLP(C) No. 15009/2011

(With Office Report)

C.A. No. 4679-4684/2012

(With Office Report)

SLP(C) No. 30727/2012

(With Office Report)

S.L.P.(C)...CC No. 8942/2013

(With Office Report)

S.L.P.(C)...CC No. 9360/2013

(With Office Report)

C.A. No. 10390-10392/2013

(With Office Report)

SLP(C) No. 2202/2014

(With Office Report)

Date : 19/11/2014 This petition was called on for hearing today.

For Petitioner(s)

Dr. (Mrs.) Vipin Gupta, Adv.

Mr. Vineet Bhagat, Adv.

Mr Ramesh Kumar, Adv.

Mr. Kamal Mohan Gupta, Adv.

M/s. Temple Law Firm, Adv.

Signature Not Verified

Mr. Satyendra Kumar, Adv.

Digitally signed by

Hema Joshi

Date: 2014.11.22

Ms Punam Singh, Adv.

10:56:57 IST

Reason:

Mrs. Rekha Palli, Adv.

For Respondent(s)

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Item No.4

UPON hearing the counsel the Court made the following
O R D E R

C.A.No.10462/2011,C.A.No.4679-4684/2012,C.A.No.10390-10392/2013

Files not received.

REMAINING MATTERS

As requested by the counsel for the petitioner time extended for taking fresh steps in all the matters.

The ld counsel for petitioner also to file spare copies in SLP(C) NO.2202/2014.

However, service in SLP(C) no. 15009/2011 is awaited. Four weeks time is granted.

List again on 16.1.2015.

(DR. K.ARUL)
Registrar